

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD**

This the 07th day of **MAY, 2018**.

ORIGINAL APPLICATION NO. 807 OF 2015

HON'BLE DR MURTAZA ALI, MEMBER (J).

HON'BLE MR. GOKUL CHANDRA PATI, MEMBER (A).

1. Smt Pratibha Pathak, W/o Late Pramod Kumar Pathak, Aged about 51 years, R/o Nagla Afao, Near COD, Pratappura, Agra.

.....Applicant.

VE R S U S

1. Union of India, through the General Manager, North Central Railway, Headquarters Office, Subedarganj, Allahabad

2. The Secretary, Railway Board, Rail Bhawan, New Delhi.

3. The General Manager, North Central Railway, Headquarters Office, Subedarganj, Allahabad.

4. The Divisional Railway Manager, North Central Railway, DRM Office, Agra.

.....Respondents

Advocate for the Applicant : Shri S S Sharma

Advocate for the Respondents : Shri Satya Prakash

ORDER

(Delivered by Hon'ble Dr. Murtaza Ali - J.M.)

Shri S S Sharma, counsel for the applicant and Shri Satya Prakash, counsel for the respondents are present.

2. Learned counsel for the applicant submitted that he had filed this OA for exemption from appearing in the typing test as the applicant was above 45 years of age. The Railway Board has also

issued circular dated 16.01.2017 and 07.03.2018 by which some candidates who were above 45 years of age have been exempted from appearing in typing test.

3. Learned counsel for the respondents submitted that the OA has become infructuos as the respondents have already granted the exemption to the applicant.

4. Accordingly, the OA is disposed of in terms of Railway Board circular dated 16.01.2017 and DPO letter dated 07.03.2018. No order as to costs.

(GOKUL CHANDRA PATI)
MEMBER- A

(DR. MURTAZA ALI)
MEMBER-J

Arun..